

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**OA No.2269/2017
MA No.2433/2017**

New Delhi, this the 13th day of July, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Yogesh Sharma
Aged about 73 years
Retired Accounts Officer
S/o Shri L.Dayal Shanker
R/o A,402 Krishna
Apptt. Residency Sector-61
Noida-201 307
(U.P.).
2. Surendra Kumar Gupta
Aged about 67 years
Retired Accounts Officer
S/o Late Shri Ved Prakash Gupta
R/o Tower #3, Flat #304
Orange Country Apartments Kala Pathar Road
Indira Puram
Ghaziabad-201 010.
(U.P.).
3. Kishan Lal Sachdeva
Aged about 75 years
Retired Accounts Officer
S/o Shri Bihari Lal Sachdeva
A-24, Ordinance Apartments
H-Block, Vikas Puri
New Delhi – 110 018.
4. Vijay Kumar Aggarwal
Aged about 72 years
Retired Accounts Officer
S/o Late Shri Sudershan
Dayal Aggarwal
R/o A-85, E-2
Paryavarn Complex Rose
Apptt. Igno Road
New Delhi – 110 030.
5. Parmanand Dhingra
Aged about 76 years
Retired Accounts Officer
S/o Shri Manghe Ram

R/o B-3A/47/8 Janakpuri
New Delhi – 110 058.

6. Ashok Sachdeva
Aged about 63 years
Retired Accounts Officer
S/o Shri Hakumat Sachdeva
R/o 65/2/D, Sector-2
Kali Bari Bagh
New Delhi – 110 001.
7. Onkar Nath Aggarwal
Aged about 70 years
Retired Accounts Officer
S/o Shri Vaij Nath Aggarwal
R/o 804, Royal Presidency
Sector 45
Gurugram-122003.
8. Kishan Chand
Aged about 75 years
Retired Accounts Officer
S/o Shri Behari Ram
R/o 15/72, Geeta Colony
Delhi – 110 031.
9. Raj Pal Singh
Aged about 65 years
Retired Accounts Officer
S/o Shri Makham Lal
R/o Satyam Enclave
1-A, DDA Flats
Jhilmil, Delhi-110 095.
10. Anil Kumar Gupta
Aged about 72 years
Retired Accounts Officer
S/o Shri Jagat Prakash Gupta
R/o 108-E, Kamla Nagar
Delhi – 110 007.
11. Surinder Singh
Aged about 78 years
Retired Accounts Officer
S/o late Shri S.Jaimal Singh
R/o C-5/A/204
Janakpuri
New Delhi – 110 058.
12. Mohan Lal
Aged about 71 years
Retired Asstt. Accounts Officer
S/o Sh. Late Gandila Ram
R/o A-1/288-A

Hastsal Road, Uttam Nagar
New Delhi – 110 059.

13. Jugal Kishore Ahuja
Aged about 77 years
Retired Accounts Officer
S/o Late B.R.Ahuja
R/o 2070-Chetram Line
G.T.B.Nagar
Delhi – 110 009.
14. Harsh Kumar Singhal
Aged about 74 years
Retired Accounts Officer
S/o Late Mahabir Prashad Singhal
R/o D-5, Green Park Extension [F.F]
New Delhi – 110 016.
15. Jai Narain Singh
Aged about 73 years
Retired Asstt. Accounts Officer
S/o Late M.K.Singh
R/o RZ-721, Gali No.'O'
Puran Nagar, Palam Colony
New Delhi – 110 077.
16. Surendra Kumar Jain
Aged about 80 years
Retired Accounts Officer
S/o Late Mahabir Pershad Jain
R/o Block E-2/Pkt-3/Flat
No.47 Sector 15, Rohini
Delhi – 110 085.
17. Raghbir Singh
Aged about 73 years
Retired Asstt. Accounts Officer
S/o Late Har Narain Singh
R/o H.No.779, Pkt-1
Paschim Puri
New Delhi – 110 063.
18. Madan Lal Goel
Aged about 70 years
Retired Accounts Officer
S/o Late Yug Lal
1/74, Sadar Bazar
Delhi Cantt.
19. Dewan Chand
Aged about 61 years
Retired Accounts Officer
S/o L.Gurdial Chand
R/o H.No.80, Sec.-19

Old Faridabad
Haryana-121 002.

20. Surendra Swarup Kaushik
Aged about 76 years
Retired Accounts Officer
S/o Late Rattan Swarup Kaushik
R/o H.No.2/22 Sec.-11
Rohini
Delhi – 110 085.

21. Sham Sunder Aggarwal
Aged about 65 years
Retired Financial Adviser & Chief Accounts Officer
R/o 4084, Kucha Dilwali Singh
Ajmeri Gate
Delhi – 110 006. Applicants

(By Advocate:Shri Sunil Kumar Jain)

VERSUS

1. The Union of India represented by
The Secretary Government of India,
Ministry of Information and Broadcasting,
New Delhi, Shastri Bhavan,
New Delhi – 110 001.

2. The Director General,
Directorate of Advertising & Visual Publicity(DAVP)
Soochna Bhawan, CGO Complex
Lodhi Road,
New Delhi – 110 003.

3. The Joint Director
Directorate of Advertising and Visual Publicity(DAVP)
Nabin Nagar, Janpath
Guwahati – 110 024.

4. The Secretary to the Government of India
Department of Personnel & Training
New Delhi – 110 001.

5. The Secretary to the Government of India
Ministry of Finance
New Delhi – 110 001.

6. The Regional Director,
Staff Selection Commissioner
Rukmini Nagar
Guwahati – 110 005. Respondents.

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

Heard the learned counsel for the applicants.

MA No.2433/2017

2. MA No.2433/2017, filed for joining together, is allowed.

OA No.2269/2017

3. The applicants, retired Accounts Officers, filed the present OA seeking the following reliefs :-

- “8.1 To direct the respondent authorities to grant to the Applicants the pay scale from the date of joining in the view of decision taken in case of “UOI and ors. v. SRI Tapan Sutradhar” and thereby grant arrears including all consequential benefits.
- 8.2 To release to the applicant the difference in pay after effecting the revisions in his pay.
- 8.3 Award Interest till the arrears are finally paid.
- 8.4 Grant cost of the application.
- 8.5 Any other consequential benefits as this Hon'ble court deems fit.”

4. It is submitted that the applicants have made number of representations including Annexure A-4 (colly) representation dated 10.12.2015 ventilating their grievances to the respondents, however, the respondents have not passed any order thereon till date.

5. In the circumstances, the OA is disposed of, without going into the merits of the case, by directing the respondents to consider the aforesaid Annexure A-4 (colly) representation dated 10.12.2015 of the applicants and pass appropriate reasoned and speaking order within 90 days from the date of receipt of a copy of this order, in accordance with law. No costs.

Let a copy of the OA, be enclosed to this order.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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